

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 11th May, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO, EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Appeal No. 25/2014 (CZ)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
2.	Original Application No. 34/2015	Nityanand Mishra Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv.	
FOR HEARING				
3.	Appeal No. 01/2015 (CZ)	Krishak Sehkari Karkhana Maryadit Vs. M.P. P.C.B & 2 Ors.	Mr. Dharamvir Sharma Adv. Mr. Om. S. Shrivastava, Adv. Mr. Parul Bhadoriya, Adv.	
4.	Appeal No. 02/2015 (CZ)	M/s Reva Kripa Sugars Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
5.	Appeal No. 03/2015 (CZ)	M/s Kareli Sugar Mills Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
6.	Original Application No. 115/2014 (M.A. No. 278/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Kumar Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv. for R-6	
7.	Original Application No. 18 /2014 (M.A. No. 73/15) (M.A. No. 222/15) (M.A. No. 256/15)	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R- 1&2 Mr. Sachin K. Verma, Adv. for R- 4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R- 7&8	

			<p>Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.</p>	
8.	<p>Original Application No. 02/2013 (M.A. No.100/15) (M.A. No.101/15)</p>	<p>Nityanand Mishra Vs. State of M.P. & 5 Ors.</p>	<p>Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R- 1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv.</p>	

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